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केन्द्रीय क्षेत्र

 कवास संयुक्त साइकिल गैस श्राधारित विज्ञृत संयंत्र

1X 106 डीटी+ 2X 110 एसटी

मूरत

4

 गान्धार गैस श्राधारित विश्व संयंत्र

3X131 जीटी+ 1X255 एसटी

भड़ौच

कक्कड्पारा परमाणु विद्युत संयंत्र

220

सुरत

Allocation of Share of Power Generated by NTPC to Various States

2046. SHRI SOM PAL: DR. NAUNIHAL SINGH:

Will the Minister of POWER be pleased¹ to state:

- (a) what is the criteria for allocation of share of power generated by NTPC power stations to various states;
- (b) what has been the share actually allotted to the States including the States of Uttar Pradesh during the past three years;
- (c) whether there is a demand from some States for revising the formulas
- (d) if so, what are the nature and details thereof; and
- (e) what is the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The criteria for allocation of shares of power generated by NTPC power stations to various States is given below:

(i) 15 per cent power is kept as unallocated at the disposal of the Centre to meet the emergency requirements of individual States from time to time:

- (ii) 10 per cent power is allocated to the State in which the power station is located; and
- (iii) the remaining 75 per cent is allocated amount the States of the region (including the "Home State") in accordance with the energy consumed by, and the Central Plan assistance to the States during the last five years. The needs of the Union Territories are also met through appropriate allocations.
- (b) The details of quantum of energy allotted from NTPC Stations to various States including Uttar Pradesh is given in Statement. (See below).
- (c) to (e) One of the conclusions arrived at the Conference of the State Minister of Power held September, 1990 at New Delhi was that the formula for allocation of power from Central thermal genera ting stations should be reviewed and discrepancies, if any, removed. The existing formula for allocation of po wer referred to above has been in force for quite some time and the experience has been that it is, by and large, acceptable to various States. Therefor, there is no proposal to re vise the formula for the present.

Statement

Quantum of energy allotted from NTPC Stations during the Last three years

(All figures in Million Units)

State/system		1989-90	1990-91	1991-92
Delhi		2435.2	2708.3	3579.0
Haryana .		1548.6	1857.3	2324.5
Himachal Pradesh .		326.1	422.5	617.5
Jammu & Kashmir		540.4	942.9	1521.3
Punjab .		1765.5	1950.5	2762.7
Rajasthan		2544.8	2931.8	3900.7
Uttar Pradesh		6665.8	7530.9	9936.3
Chandigarh		154.9	207.3	303.0
Gujarat		2762.3	3552.9	4318.1
Madhya Pradesh .		4190.3	5101.7	6627.1
Maharashtra		3475.1	4381.0	5564.2
Goa		1163.7	1345.1	1604.4
Andhra Pradesh		2293.2	2340.0	3294.2
Karnataka		1619.1	1683.7	2267.0
Kerala .		1111.0	1013.5	1499.3
Tamil Nadu .		2042.9	2031.1	2992.0
Bihar		666.5	656.8	812.7
D.V.C		444.5	614.7	649.3
Orissa		456.9	396.7	417.3
West Bengal .		876.4	908.9	1043.0
Sikkim	24.6		25.9	29.6

Fixation of Power Tariff at a Minimum of SO paise for Agriculture sector

2047. DR. SANJAYA SINH: Will the Minister of POWER be pleased to state:

- (a) whether the Central Government have reque sted the State Governments to revise the tariff of agri- .. cultural consumers to 50 paise per KWH;
 - (b) if so, the details thereof; and
- (c) What has been the response of each of the State Governments in the mutter?

THE MINISTER OF STATE THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c) In the consumers/resolupursuance to tion adopted in the Conference of Power Ministers' held in September, 1991 and April, 1992, Central Government has urged State Governments to fix a minimum agri cultural tariff of 50 p aise per KWH. As per available information, during 1991-92, 14 State Electricity Boards have revised their tariff rates, though so far, only three States, namely. Orissa, Manipur Assam have and paise fixed agricultural tariff at 50 above. per unit and

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